

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO. 252 OF 2015 &  
IA NO. 408 OF 2015**

**Dated: 19<sup>th</sup> April, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**M/s. Salasar Steel & Power Ltd. ...Appellant(s)**

**Versus**

**Chhattisgarh Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Raunak Jain

Counsel for the Respondent(s) : Mr. K. Gopal Choudary  
Mr. Arvind Banerjee (Rep.) for R-2

Mr. C.K. Rai  
Mr. Paramhans for R-1

**ORDER**

Learned counsel for the State Commission states that written submissions will be filed during the course of the day. He may do so after serving copy on the other side.

List the matter on **07.07.2016**. In the meantime, pleadings be completed.

**(I.J. Kapoor)**  
**Technical Member**  
ts/dk

**(Justice Ranjana P. Desai)**  
**Chairperson**